

(c) whether it is a fact that diesel cars are allowed in Delhi but not diesel taxis; and

(d) whether Government is considering a ban on all diesel vehicles in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) For ensuring hygiene, waste management and sanitation across the nation, Swachh Bharat Abhiyan was launched. The main objectives of the Abhiyan include, elimination of open defecation, eradication of manual scavenging, modern and scientific municipal solid waste management, to effect behavioral change regarding healthy sanitation practices, generate awareness about sanitation and its linkage with public health.

(b) The Ministry of Road Transport and Highways (MoRTH) has not laid down any particular policy for use of diesel in private cars. The emission norms are notified by MoRTH under the Central Motor Vehicle Rules, 1989 and State/UT Governments are responsible to administer the implementation. There are separate sets of emission norms applicable for diesel and gasoline cars. Presently, BS-IV emission norms are applicable for 63 cities including Delhi.

(c) and (d) Only CNG motor cabs are granted permits for local taxis in Delhi. The National Green Tribunal, Delhi *vide* its order dated 26.11.2015 and 07.04.2015 passed in the matter of Vardhman Kaushik *versus* Union of India and Others has banned plying of all vehicles which are 15 years old and diesel vehicles which are 10 years old in Delhi and NCR.

Release of funds to Bihar

†*164. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PLANNING be pleased to state by when the amount announced by the Prime Minister for the development of Bihar is proposed to be released, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDARJIT SINGH): 1. The Prime Minister's package for Bihar 2015 has been approved and announced by the Prime Minister on 18.08.2015.

†Original notice of the question was received in Hindi.

The details of the package are as follows:

(₹ in crore)		
Sectors	Amount	Projects sanctioned
Farmer's Welfare	3,094	- Up-gradation of Rajendra Prasad Agriculture University to Central University, creation of new Research Centre
		- Development of Fisheries, Farm water management, Storage capacity, Farm mechanisation, Seed production systems, Construction of new Godowns for foodgrains
Education	1,000	- Central University near Bhagalpur IIM at Bodhgaya
Skill Development	1550	- Establishment of Mega Skill University
		Training of 1 lakh youth
Health	600	- Upgradation of 3 medical colleges at Patna, Bhagalpur, Gaya
Electricity	16,130	- 1,300 MW new power plant at Buxo Electrification of villages under Deen Dayal Upadhyay Gram Vidyut Yojana (sufficient for farms, uninterrupted for homes)
		- Electrification of towns-cities under Integrated Power Development Scheme
Rural Roads	13,820	- 22,500 kms of Rural Roads
Highways	54,713	- 2,775 kms of National Highways (four-laning and widening)
		- Construction of Bridges (across Ganga, Sone, Kosi)
		- Construction of 12 Rail overbridges

Sectors	Amount	Projects sanctioned
Railways	8,870	- Doubling and Tripling of 676 kms of Railway line Electrification of 574 kms
Airports	2,700	- Construction of new airport at Patna Development of airports at Gaya, Raxaul, Purnea
Digital Bihar	449	- Software Technology Parks, Rural BPOs, Training Centres - 1,000 new Mobile towers to increase coverage and quality - 30 Wi-Fi hotspots across prominent tourist places - Common Service Centres to be scaled up from 8,800 to 26,000
Petroleum and Gas	21,476	- Expansion of Barauni Refinery + new Petrochemical Plant - Construction of Gas pipelines, new LPG plants and massive expansion in domestic LPG connections - Petrol-Diesel pipeline from Raxaul to Nepal
Tourism	600	- Development of 7 Tourist circuits
TOTAL	1,25,003	

2. Projects approved under the Bihar Package-2015 announced by the Hon'ble Prime Minister for development of Bihar will be implemented by the respective line Ministries in phased manner. Therefore, respective line Ministries have to make necessary budget provisions and to decide the time frame for implementation of the projects under the package.